

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13022/03/2017-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 12<sup>th</sup> February, 2019.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Sanjay Kumar Dwivedi, and (ii) Deepak Roshan, to be Additional Judges of the Jharkhand High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

  
12/2/2019

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 23383037

To

The Manager,  
Government of India Press,  
Minto Road,  
New Delhi-110002.

No. K. 13022/03/2017-US.II

Dated 12.02.2019

Copy to:-

- 1 S/Shri (i) Sanjay Kumar Dwivedi, and (ii) Deepak Roshan,  
c/o Registrar General, Jharkhand High Court, Ranchi.
- 2 The Secretary to Governor of Jharkhand, Ranchi.
- 3 The Secretary to Chief Minister of Jharkhand, Ranchi.
- 4 The Secretary to Chief Justice, Jharkhand High Court, Ranchi.
- 5 The Chief Secretary, Government of Jharkhand, Ranchi.
- 6 The Registrar General, Jharkhand High Court, Ranchi.
- 7 The Accountant General, Jharkhand, Ranchi.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the  
Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).



(K.C. Thang)

Deputy Secretary to the Govt. of India  
Tele:23382978